

ITEM NO.24

COURT NO.9

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7860-7861/2018

(Arising out of impugned final judgment and order dated 21-08-2017 in RP No. 598/2017 12-04-2017 in WP(C) No. 22644/2015 passed by the High Court Of Kerala At Ernakulam)

KERALA STATE ELECTRICITY BOARD & ORS.

Petitioner(s)

VERSUS

THOMAS JOSEPH ALIAS THOMAS M. J. & ORS.

Respondent(s)

([PART HEARD BY: HON. DINESH MAHESHWARI AND HON. J.B. PARDIWALA, JJ.]....[FOR FURTHER HEARING.])

WITH

SLP(C) No. 7886-7887/2018 (XI-A)SLP(C) No. 7875-7876/2018 (XI-A)SLP(C) No. 7880-7881/2018 (XI-A)SLP(C) No. 7863-7864/2018 (XI-A)SLP(C) No. 7882-7883/2018 (XI-A)SLP(C) No. 7884-7885/2018 (XI-A)SLP(C) No. 7870-7871/2018 (XI-A)SLP(C) No. 7873-7874/2018 (XI-A)SLP(C) No. 7878-7879/2018 (XI-A)

Date : 13-10-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Basant R., Sr. Adv.
Mr. Raghenth Basant, Adv.
Mr. P. V. Dinesh, AOR
Mr. Vishnu Pazhanganat, Adv.
Mr. Ajay Krishna, Adv.
Mr. Rahul Raj Mishra, Adv.

Mr. Ashwini Kumar Singh, Adv.
MR. Dineesh K., Adv.

For Respondent(s) Mr. Nishe Rajen Shonker, AOR

Mr. Sriram P., Adv.
Mr. Abraham C. Mathew, Adv.
Mr. Anu K. Joy, Adv.
Mr. Alim Anvar, Adv.
Mr. Mohammed Sadique T.a., AOR

Mr. Kuriakose Varghese, Adv.
Mr. V. Shyamohan, Adv.
Mr. Akshat Gogna, Adv.
Ms. Aishwarya Hariharan, Adv.
M/S. Kmnp Law Aor, AOR

Mr. Dhananjaya Mishra, AOR

Mr. C. K. Sasi, AOR
Mr. Abdulla Naseeh. V.T., Adv.
Ms. Meena k. Poullose, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Judgment/Order reserved.

Learned counsel for the parties may file short notes/additional short notes on their respective submissions within a week from today.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASST. REGISTRAR